

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI



(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/340/ (IB)/2017  
NAME OF THE PETITIONER(S) : HEXAWARE TECHNOLOGIES LTD  
NAME OF THE RESPONDENT(S) : RR INFOPARK PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	VINEET S.	for Respondent	
2.	Rivalthi MK for R. Parthasarathy	for Petitioner	

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner submitted that she has furnished copies of the documents in support of the petition to the other side. Counsel for respondent prayed time for filing counter and making submissions. Time extended at request. Put up on 11.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)